- (b) if so, the details thereof and the rationale thereof; and
- (c) why Government has decided in favour of quota and not allowing export under Open General License (OGL)?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) As per Foreign Trade Policy export of cotton is "Free" subject to prior registration of contracts with DGFT. The purpose of registration is to monitor the quantity of export.

(c) No quota has been prescribed by the Government for export of cotton.

DMIC in Nagda-Ratlam Investment Zone

†3580. SHRI THAAWAR CHAND GEHLOT: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of Delhi-Mumbai Industrial Corridor (DMIC) which includes Nagda-Ratlam Investment Zone;
- (b) the details of other such industrial corridors in Madhya Pradesh which have been approved or about to be approved;
- (c) the status of Detailed Project Report regarding (a) above, whether any changes have been made in the initial detailed project report, and
- (d) if so, the details of the changes and when and why were these changes made?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Out of the 24 identified investment regions/industrial areas in the Delhi-Mumbai Industrial Corridor (DMIC) project, the following have been taken up for development under Phase-I of the DMIC project:

- 1. Dadri-Noida-Ghaziabad Investment Region in the State of Uttar Pradesh;
- 2. Manesar-Bawal Investment Region in the State of Haryana;
- 3. Khushkera-Bhiwadi-Neemrana Investment Region in the State of Rajasthan;
- 4. Pithampur-Dhar-Mhow Investment Region in the State of Madhya Pradesh;
- 5. Ahmedabad-Dholera Investment Region in the State of Gujarat;
- 6. Shendra- Bidkin Mega Industrial Park in the State of Maharashtra; and

[†] Original notice of the question was received in Hindi.

7. Dighi Port Industrial Area in the State of Maharashtra.

Ratlam-Nagda Investment Region is one of the tentatively identified Investment regions in Madhya Pradesh for Phase II.

- (b) None, Sir.
- (c) and (d) There is no National Project Report on DMIC Project. Initially, 12 investment regions/industrial areas (Statement-I (*See* below)) have been identified to be taken up in the first phase of DMIC Projective and another 12 investment regions/industrial areas (Statement-II (*See* below)) have been tentatively identified to be taken up in Phase II. Out of 12 investment regions/industrial areas identified for the first phase, 5 investment regions/industrial areas along with Ahmedabad-Dholera Investment Region in Gujarat and Shendra Bidkin Industrial Park city in Maharashtra in place of Bharuch-Dahej Investment Region and Igatpuri-Nashik-Sinnar Investment Region respectively, as recommended by the concerned State Governments, have been taken up to be developed as industrial cities in the first phase, as detailed in reply to Part (a) of this Question.

Statement - I

Investment Regions/Industrial Areas identified for 1st phase of DMIC project

Investment Regions

- 1. Dadri-Noida- Ghaziabad Region in Uttar Pradesh
- 2. Manesar-Bawal Region
- 3. Kushkhera-Bhiwadi-Neemrana Region
- 4. Bharuch-Dahej Region in Gujarat
- 5. Igatpuri-Nashik-Sinnar Region
- 6. Pitampura-Dhar-Mhow in Madhya Pradesh

Industrial Areas

- 7. Meerut-Muzaffarnagar Zone in Uttar Pradesh
- 8. Faridabad-Palwal Zone in Haryana
- 9. Jaipur-Dausa Zone in Rajasthan
- 10. Vadodara-Ankleshwar Zone in Gujarat
- 11. Industrial Area with Greenfield Port at Dighi in Maharashtra;
- 12. Nimach-Nayagaon in Madhya Pradesh.

Statement - II

List of Nodes Tentatively Identified for Development in Phase-II

Investment Regions

- 1. Kundli Sonepat Investment Region
- 2. Ajmer-Kishangarh Investment Region
- 3. Bharuch-Dahej Investment Region
- 4. Dhule-Nardhana Investment Region
- 5. Ratlam-Nagda Investment Region

Industrial Areas

- 6. Rewari-Hissar Industrial Area
- 7. Rajsamand-Bhilwara Industrial Area
- 8. Pali-Marwar Industrial Area
- 9. Surat-Navsari Industrial Area
- 10. Valsad-Umbergaon Industrial Area
- 11. Pune-Khed Industrial Area
- 12. Shahapur-Dewas Industrial Area

Proposed changes in norm of doing business in country

- 3581. SHRI AVINASH PANDE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether the data regarding amount of Foreign Direct Investment (FDI) and Foreign Institutional Investors (FII) inflows into Indian economy is available with Government for the past four years;
- (b) whether Government is aware that World Bank has ranked India at 134 out of 183 participating countries in its report on 'Ease of Doing Business';
- (c) whether Government is aware that World Bank has ranked India at 182 out of 183 participating countries in its report on 'terms of Enforcing contracts'; and
- (d) whether Government is planning changes in norms of doing business and enforcement of contracts for attracting greater foreign investment in light of the above two reports?